COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 223 OF 2015 & IA NO. 369 OF 2015 APPEAL NO. 225 OF 2015 & IA NO. 370 OF 2015 & APPEAL NO. 237 OF 2015 & IA NOS. 390 OF 2015 & 165 OF 2016

Dated: 26th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen, Sr. Adv.

Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

Mr. M. Y. Deshmukh for R.7

ORDER

We have heard learned senior counsel for the Appellant for some time.

List these matters for further hearing on 14.09.2017 at 2.30 p.m.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

bn/mk